

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

27

Application No. 426 & 61 Ors/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: M/s. Bilcare Limited

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

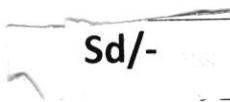
<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

Application No. 426 & 61/73(4)/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 16.02.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)